

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

(22) C.P.(IB)-4267-(MB)/2018

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI CHANDRA BHAN SINGH
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW
TRIBUNAL ON **06.08.2019**

NAME OF THE PARTIES: BEST Petroleum
V/s
BM CarriersPvt. Ltd.

SECTION: 9 OF THE INSOLVENCY & BANKRUPTCY CODE.

ORDER

1. The Learned Representative for the Petitioner is present.
2. The Learned Representative for Petitioner is directed to intimate the next date of hearing to the Respondent and file on record the tracking report.
3. By the Order of the Bench matter is adjourned to **09.09.2019**.

Sd/-

M.K. SHRAWAT
Member (Judicial)

Sd/-

CHANDRA BHAN SINGH
Member (Technical)

06.08.2019
Aah